

PRIME MINISTER'S LETTER TO MINISTERS
TO AVOID EXTRAVAGANT EXPENDITURES

1028. SHRIMATI VIDYAWATI
CHATURVEDI :

SHRI D. THENGARI :

Will the Minister of HOME AFFAIRS/गृह मंत्र: be pleased to state :

(a) whether it is a fact that the Prime Minister has written letters to Union and State Ministers to avoid extravagant and luxurious spending in weddings and other functions; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS/

गृह मंत्रालय में उपमंत्र (SHRI F. H. MOHSIN) : (a) and (b) The information is contained in the answer furnished to the House on 5th August, 1971 in reply to unstarred question No. 768.

IMMORAL TRAFFIC IN WOMEN IN DELHI

1029 SHRIMATI VIDYAWATI
CHATURVEDI : Will the Minister of
HOME AFFAIRS/गृह मंत्र: be pleased
to state :

(a) whether it is a fact that immoral traffic in women has recently been increasing in posh hotels, clubs, and in fashionable localities of Delhi;

(b) if so, the number of women who have been arrested during the last one year in Delhi in this connection; and

(c) what action Government propose to take to put a stop to such immoral traffic in women in Delhi?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में राज्य मंत्र: (SHRI K. C. PANT) : (a) to (c) According to the Delhi Administration, cases of immoral traffic in women in Delhi have increased. Forty eight women were arrested in this connection from 1-8-1970 to 31-7-1971.

The following steps have been taken to prevent immoral traffic :—

(i) Suppression of Immoral Traffic in Women and Girls Act, 1956, is in force in Delhi.

(ii) All Sub-Divisional Police Officers have been notified as special police officers and have been empowered to conduct raids under the Act.

(iii) Contact is maintained with the respectable persons and social workers of the affected areas to enlist their co-operation in conducting raids and launching prosecutions.

(iv) A small cell known as "Anti Vice Squad" has been created in the Crime Branch of Delhi Police, under the supervision of a Deputy Superintendent of Police, to deal with these cases.

भारत और मारीशस के बीच रेडियो और टेलीविजन विनिमय कार्यक्रम

1030. श्री दिलकिशोर प्रसाद सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मारीशस और भारत के बीच रेडियो और टेलीविजन के क्षेत्र में कोई विनिमय कार्यक्रम बनाया गया है ; और

(ख) यदि हा, तो इस सम्बन्ध में क्या कदम उठाये गये हैं ?

†[RADIO AND TELEVISION EXCHANGE PROGRAMME BETWEEN INDIA AND MAURITIUS

1030. SHRI D. P. SINGH : Will the Minister of INFORMATION AND BROADCASTING/सूचना और प्रसारण मंत्र: be pleased to state :

(a) whether any exchange programme between Mauritius and India in the field of Radio and Television has been chalked out; and

(b) if so, what steps have been taken in this regard?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्रीमती नन्दिनी शतपथी) : (क) तथा (ख) मारीशस ब्रिडजिंग वारपो-रेशन को समय समय पर निम्नलिखित कार्यक्रम भेजने की व्यवस्था की गई है :—

1. संगीत कार्यक्रम

†[] English translation.